

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

Company Appeal (AT) (Ins) No. 546 of 2020

IN THE MATTER OF:

Rajratan Babulal Agarwal

...Appellant.

Versus

Solartex India Pvt. Ltd. & Ors.

...Respondents.

Present:

**For Appellant: Mr. Ritin Rai, Sr. Advocate with Mr. Anish Agarwal, Mr.
Mayur Khandeparkar, Mr. Tejas Agarwal and Mrs.
Vanshika Gupta, Advocates.**

**For Respondent: Mr. Pavan Godiawala and Mr. Sameer Agarwal (Clnet),
Ms. Athira G Nair, Advocates for R-1
Mr. Kailash T Shah, Advocate for (IRP R-2 & R-3) Mr.
Vishnu Shankar, Advocates for (R-2 & R-3)**

**ORDER
(Virtual Mode)**

16.02.2021: Due to paucity of time, the matter is adjourned.

Let the matter be fixed 'For Hearing' on **23rd February, 2021.**

Interim order to continue till next date.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Kanthi Narahari]
Member (Technical)**

SC/BM